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SLP(C)No. 14274 OF 2004  
ITEM No.54

Court No. 9

SECTION XIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.14274/2004

(From the judgement and order dated 20/01/2004 in WA 589/00  
of The HIGH COURT OF KERALA AT ERNAKULAM)

CANARA BANK

Petitioner (s)

VERSUS

V.K. AWASTHY

Respondent (s)

(With prayer for interim relief and office report)

Date : 14/03/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Sudhir Chandra, Sr.Adv.  
Mr. Ravindra Kumar,Adv.

For Respondent (s)Mr. Shrish Kumar Misra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master

LIST OF BOOKS REFERRED

- 1.1996 (3) SCC 364
- 2.1997 (7) SCC 101
- 3.2003 (4) SCC 364
- 4.AIR 1994 SC 1074